COURT NO. 7

THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
For Execution of Warrants					
1	CRLRC/916/2010 (SC/85/2005)	KANUGULA APPARAO (DIED) Vs THE STATE OF A.P. REP BY PP.	. P RAJKUMAR	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	SRIKAKULAM
FOR NOTICE					
2	CRLRC/955/2010	THE VIJAYA BANK MADANAPALLE BRANCH Vs THE STATE OF A.P. & ANOTHER	D KODANDARAMI REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	CHITTOOR
3	CRLRC/979/2010 (CC/6/2009)	J. SRINIVASA RAO KANAPARU [V] GUNTUR DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD & ANR.	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED	GUNTUR
4	CRLRC/1143/2010 (CC/216/2005)	THUMMALA SREENIVASULU REDDY NELLORE. Vs SK. KHASIM SAHAB NELLORE - 1 & ANR.	J KUSUMAVATHI	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	SPS NELLORE
INTERLOCUTORY					
5	CRLRC/999/2010 (SC/724/2008) IA 2/2025 Permission Petition IA 3/2025 Compromise Petition	BODDU SUBBA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	CH RAVINDRA BABU	PUBLIC PROSECUTOR SRINIVASU L TRIAL COURT RECORD RECEIVED	GUNTUR
FINAL HEARING					
6	CRLRC/667/2010 (CRL.MP/4925/2009)	R.THIMOTHI Vs RACHOTI AMULYA @ NAGENDRAMMA & 4 OTHERS	T S ANIRUDH REDDY	PUBLIC PROSECUTOR A VEERASWAMY TRIAL COURT RECORD RECEIVED.	KURNOOL
7	CRLRC/730/2010 (SC/504/2008)	CHOPPARAPU ANJANEYULU Vs THE STATE OF A.P. REP BY PP.	VENKATESWARLU POSANI	PUBLIC PROSECUTOR TRIAL COURT RECORD NOT RECEIVED.	GUNTUR
8	CRLRC/946/2010	MACHANURU RAMACHANDRA @ CHANDRA Vs STATE OF A.P. REP BY PP. AND 6 OTHERS	K RAGHAVA CHARYULU	PUBLIC PROSECUTOR K RATHANGA PANI REDDY TRIAL COURT RECORD RECEIVED.	YSR KADAPA
9	CRLRC/950/2010 (CC/99/2008)	YANDAPALLI GURUNATHAM Vs THE STATE OF AP REP BY ITS PP HYD.	Y SUDHAKAR	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	EAST GODAVARI
10	CRLRC/952/2010 (SC/149/2007)	UPPUN DHANA Vs THE STATE OF AP REP BY ITS PP HYD.	M/S INDUS LAW FIRM	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	YSR KADAPA

11	CRLRC/957/2010 (SC/396/2007)	SAYALA SATYANARAYANA Vs THE STATE OF A.P.	KOLUSU RAVIKIRAN KUMAR	PUBLIC PROSECUTOR (AP) TRIAL COURT RECORD RECEIVED.	KRISHNA
12	CRLRC/970/2010 (CC/741/2004)	YELLAPANTHULA GOWRI RATNAM Vs THE STATE OF A.P. & ANOTHER	B NAGI REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	VISAKHAPATNAM
13	CRLRC/981/2010 (MC/91/2009) IA 1/2010(CRLRCMP 1425/2010) Suspension Petition	SATTU SANTHI KIRAN GANNAVARAM [M] KRISHNA DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD & ANR.	NAGARAJU NAGURU	PUBLIC PROSECUTOR (AP) K V R KRISHNA SHARMA TRIAL COURT RECORD RECEIVED.	GUNTUR
14	CRLRC/990/2010 (CC/49/2009)	KARIMPAK PARUSURAM @ RAMU KANCHIPURAM DIST. TAMILNADU. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	V ROOPESH KUMAR REDDY	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED	PRAKASAM
15	CRLRC/991/2010 (CC/324/2005)	RAVURI JAKRAIAH Vs THE STATE OF AP REP BY ITS PP HYD.	MANDA ADAM	PUBLIC PROSECUTOR TRIAL COURT RECORD RECEIVED.	GUNTUR